

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

**RAJYA SABHA**

**UNSTARRED QUESTION No.2056**  
TO BE ANSWERED ON: 15.12.2021

**DDRC AND ADIP SCHEME**

2056: SHRI KAILASH SONI:

Will the Minister of SOCIAL JUSTICE & EMPOWERMENT be pleased to state:

- (a) the number of proposals received from Madhya Pradesh under District Disability Rehabilitation Centre (DDRC) and Assistance to Disabled Persons for Purchase/Fitting of Aids and appliances (ADIP) scheme during the year 2021-22;
- (b) the number of proposals approved;
- (c) the number of proposals pending for approval; and
- (d) by when pending proposals are likely to be approved?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SUSHRI PRATIMA BHOUMIK)

(a) to (d): The number of proposals received from Madhya Pradesh under District Disability Rehabilitation Centre (DDRC) and Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP ) scheme during the year 2021-22 is as under:-

Year	Number of Proposal received under DDRC	Number of Proposal received under ADIP
2021-22	52	8

Under the DDRC scheme, grant-in-aid is released in respect of the proposals which are complete in all respects as per the scheme guidelines. Since the above mentioned proposals were not complete as per the scheme guidelines, approval was not accorded. The nature of grant under DDRC Scheme is recurring and, therefore, the grant is released only after rectification of the deficiency, in consonance with the provisions of General Financial Rules.

8 proposals have been received from State Government of Madhya Pradesh under the ADIP scheme on 09.12.2021. Grant-in-aid under the scheme is released in respect of the proposals which are complete in all respects.

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